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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, we take up Papers to be laid on the Table.

Shri G.K. Vasan

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2008-2009.

(ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2103/15/10)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Dredging Corporation of India Limited and the Ministry of Shipping, Road Transport and Highways for the year 2009-2010.

(Placed in Library, See No. LT 2104/15/10)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958:-

(i) The Merchant Shipping (Prevention of Pollution by Sewage from Ships) Rules, 2010 published in the Notification No. G.S.R. 13(E) in Gazette of India dated the 7th January, 2010.

(ii) The Merchant Shipping (Prevention of Pollution by Harmful Substances Carried by Sea in Packaged Form) Rules, 2010 published in the Notification No. G.S.R. 14(E) in Gazette of India dated the 7th January, 2010.

(iii) The Merchant Shipping (Control of Pollution by Noxious Liquid Substances in Bulk) Rules, 2010 published in the Notification No. G.S.R. 15(E) in Gazette of India dated the 7th January, 2010.

(Placed in Library, See No. LT 2105/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2106/15/10)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry, for the year 2010-2011.

(Placed in Library, See No. LT 2107/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2008-2009.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2108/15/10)

- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Tobacco Board Act, 1975 :-

(i) G.S.R. 611(E) published in Gazette of India dated the 17th March, 2010, authorising Tobacco Board to purchase the excess/unauthorized tobacco by charging penalties in the State of Karnataka.

(ii) G.S.R. 612(E) published in Gazette of India dated the 17th March, 2010, relaxing the provisions of Section 10 of the Tobacco Board Act in the State of Karnataka.

(Placed in Library, See No. LT 2109/15/10)

- (7) A copy of the Memorandum of Understanding (Hindi and English versions) between the PEC Limited and the Department of Commerce, Ministry of Commerce & Industry for the year 2010-2011.

(Placed in Library, See No. LT 2110/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(Placed in Library, See No. LT 2111/15/10)

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence for the year 2010-2011.

(Placed in Library, See No. LT 2112/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Labour and Employment, for the year 2010-2011.

(Placed in Library, See No. LT 2113/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited and the Ministry of Shipping for the year 2010-2011.

(Placed in Library, See No. LT 2114/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Shri D. Napoleon, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Backward Classes

Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2115/15/10)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2116/15/10)
